

[Shri Satya Narayan Sinha]

About the time, you may fix it in consultation with the House, either tomorrow....

**Mr. Speaker:** At 4 O'clock today.

**Shri Satya Narayan Sinha:** No, no. I think tomorrow will be better.

**Mr. Speaker:** Let Dr. Ram Subhag Singh also come. (Interruption).

**Shri Satya Narayan Sinha:** We are prepared to have a discussion.

**Shri Priya Gupta:** Those who have given notices should be given a chance to speak.

**Shri Satya Narayan Sinha:** It does not matter; if you like, Sir, you can fix some time today, for the discussion. (Interruption).

**Shri Hari Vishnu Kamath** (Hoshangabad): The Railway Minister said, today.

**Mr. Speaker:** All right; at 4 O'clock we take it up.

**Shri Priya Gupta:** At least those who have given notices, if not everybody, should be given a chance to speak on this.

**Mr. Speaker:** Order, order. That is a different thing. I cannot promise just now.

**Shri Satya Narayan Sinha:** Today, at 4 O'clock?

**Mr. Speaker:** At 4 O'clock today.

**Shri Priya Gupta:** What about the Calling Attention Notice about 3 fasting Railwaymen at Pandu... (Interruption).

**Mr. Speaker:** In this manner, I am not prepared to answer.

**Shri P. K. Deo** (Kalahandi): I had given notice of an Adjournment Motion about the starvation deaths in my constituency....

**Mr. Speaker:** There is no case for any Adjournment Motion. I have not

allowed that. Raja Sahab will kindly resume his seat.

**Shri P. K. Deo:** I request you to reconsider it.

**Mr. Speaker:** Not in this manner.

**श्री मधु लिमये** (मुंगेर): मैंने एक विशेषाधिकार सम्बन्धी ...

**अध्यक्ष महोदय:** जब स्टेटमेंट करेंगे तब मैं आपको इजाजत दे दूंगा और आप उठ कर सवाल कर लेना।

**श्री बागड़ी:** (हिसार) अध्यक्ष महोदय, मेरी बात भी आप सुन लें। मेरे पास पांच तार आए हैं। अकाल पड़ा हुआ है। लोग भूखों मर रहे हैं। लोक सभा में अगर भूख का सवाल नहीं उठाया जायगा....

**अध्यक्ष महोदय:** इस तरह से नहीं आप उठा सकते हैं।

**श्री बागड़ी:** मैं आपकी अनुमति मांग रहा हूँ।

12.07 hrs.

#### PAPERS LAID ON THE TABLE

#### NOTIFICATIONS UNEDR CUSTOMS ACT

**The Deputy Minister in the Ministry of Finance** (Shri L. N. Mishra): On behalf of Shri B. R. Bhagat, I beg to lay on the Table a copy each of the following notifications under section 159 of the Customs Act, 1962:—

- (i) G.S.R. 486 published in Gazette of India dated the 31st March, 1966.
- (ii) G.S.R. 527 published in Gazette of India dated the 9th April, 1966.

[Placed in Library. See No. LT-6129 '66].